

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**  
UNSTARRED QUESTION NO. 2909  
TO BE ANSWERED ON 10<sup>TH</sup> MARCH, 2026

**Pradhan Mantri Matsya Sampada Yojana**

**2909. Dr. Kalanidhi Veeraswamy:**

Will the **Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) whether the Government has reduced the budgetary allocation for the Pradhan Mantri Matsya Sampada Yojana (PMMSY) in the Financial Budget 2026–27 as compared to the allocations made in 2024–25 and 2025–26;
- (b) if so, the details of funds allocated and funds released under the scheme, year-wise during the last three financial years, State-wise including Tamil Nadu;
- (c) the reasons for the reduction in allocation despite the stated objective of enhancing fish production, exports and income of fishers;
- (d) whether the Government has assessed likely impact of such reduction on coastal States, particularly Tamil Nadu, where a significant population depends on fisheries for livelihood, if so, the details thereof;
- (e) whether any representations have been received from State Governments, fishermen associations or stakeholders seeking restoration or enhancement of funds under PMMSY, if so, the details thereof; and
- (f) the corrective measures being taken by the Government to safeguard the interests of traditional fishermen, small-scale fish farmers and allied workers in the fisheries sector?

**ANSWER**

**MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH**

(a) to (e) : Department of Fisheries, Government of India has been allocated highest ever budgetary support of Rs. 2500.00 crore in BE for the year 2026-27 under the Pradhan Mantri Matsya Sampada Yojana. However, the Budget allocation for the year 2025-26 and 2024-25 are Rs. 2465.00 crore and Rs. 2352.00 crore respectively. The year-wise and State-wise details of funds allocated and funds released under the Pradhan Mantri Matsya Sampada Yojana during last three years including for Government of Tamil Nadu is annexed at **Annexure-I**.

Based on the proposals received from the State Government, Department of Fisheries, Government of India during the last five years (FY2020-21 to Fy2024-25) has accorded approvals to the proposals of Government of Tamil Nadu amounting to Rs. 1240.95 crore with a central share of Rs. 479.73 crore under the Pradhan Mantri Matsya Sampada Yojana. Out of the central share approved, an amount of Rs. 202.05 crore has been released to the Government of Tamil Nadu for implementation of the approved project activities under PMMSY. Central funds are released to the State Governments based on the utilization of the earlier releases and during the FY 2025-26, central funds of Rs. 50.00 crore was released initially in April, 2025 to the Government of Tamil Nadu through the Mother Sanctions under PMMSY. Subsequently, based on the request received from the State Government, an additional amount of Rs.20.00 crore has been released in February, 2026 to Government of Tamil Nadu through the mother sanction. Out of Such central funds of Rs.70 crore released during the FY 2025-26, the Government of Tamil Nadu has so far utilized a sum of Rs.48.32 crore for implementation of the approved fisheries and aquaculture development projects under PMMSY.

(f) : Under the PMMSY, support is provided for the welfare of traditional fishermen, small scale fish farmers for development of fisheries and allied activities in the country including Government of Tamil Nadu. The activities includes, acquiring new fishing boats and nets to enhance their fishing capacities, Livelihood and Nutritional Support in the form of financial assistance during the annual fishing ban period to mitigate their economic hardships, accidental insurance cover for protection of fishers, support undertaking sea cage farming, seaweed cultivation, ornamental fish farming, pearl farming etc., for climate resilient and alternative livelihood support to coast fishers, deployment of Artificial Reefs in the coastal areas for replenishment of fisheries resources in the traditional fishing grounds and restoration of coastal ecosystems, support for upgrading their present fishing vessels to modern deep-sea fishing vessels for diversification and enhancement of income of fishers. Further, alternative sustainable livelihoods activities through the mariculture activities like cage culture, seaweed, Training and Capacity Building programs to enhance skills and knowledge in modern fishing practices and infusion of technologies are also supported under the PMMSY to improve the socio-economic conditions of traditional fishers and ensure sustainable fishing practices.

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**Annexure-I**

**Statement referred to in reply to part-(a) to (e) of the Lok Sabha Unstarred Question No. 2909 put in by Dr. Kalanidhi Veeraswamy, Hon'ble Member of Parliament, Lok Sabha for answer on 10<sup>th</sup> March, 2026 regarding Pradhan Mantri Matsya Sampada Yojana.**

**(Rs. in lakh)**

Sl. No.	State/UT	Central share approved			Funds released		
		2022-23	2023-24	2024-25	2022-23	2023-24	2024-25
1	Andaman and Nicobar Islands	405.05	892.55	386.10	0.00	0.00	500.00
2	Andhra Pradesh	38,514.40	2,748.00	2,457.00	19258	687	659.68
3	Arunachal Pradesh	5,801.98	2,387.16	2,550.10	3178.47	3566.38	3325.12
4	Assam	8,367.32	5,479.23	6,338.40	2654.18	7360.64	1028.2
5	Bihar	809.60	6,294.28	1,713.18	202.4	1573.75	865.59
6	Chhattisgarh	9,607.89	10,759.49	3,965.27	7919.5	5155.13	4048.37
7	Daman and Diu			12,886.00	0.00	0.00	0.00
8	Delhi	0.00	0.00	0.00	0.00	0.00	0.00
9	Goa	568.44	337.44	281.70	1059	1130.94	337.21
10	Gujarat	8,533.26	2,178.72	8,361.84	0.00	0.00	3742.14
11	Haryana	4,090.02	16,084.70	1,168.14	3577.76	4000.00	1984.88
12	Himachal Pradesh	1,424.31	1,473.39	1,718.47	1126.96	900.00	1205.68
13	Jammu and Kashmir	2,075.00	1,857.90	1,110.34	2020.00	1219.73	2239.83
14	Jharkhand	2,900.74	4,256.63	759.38	1450.36	854.10	1036.98
15	Karnataka	11,901.04	9,214.68	1,522.15	6608.00	2981.36	3793.06
16	Kerala	15,233.48	13,327.98	13,226.17	15316.38	7988.25	2499.66
17	Ladakh	568.44	337.44	281.70	294.35	216.93	502.74
18	Lakshadweep	8,533.26	2,178.72	8,361.84	0.00	0.00	0.00
19	Madhya Pradesh	4,090.02	16,084.70	1,168.14	3339.85	5038.41	5937.93
20	Maharashtra	1,424.31	1,473.39	1,718.47	10252.00	9999.67	2499.99
21	Manipur	2,075.00	1,857.90	1,110.34	0.00	1000.00	0.00
22	Meghalaya	2,900.74	4,256.63	759.38	659.07	1380.80	999.97
23	Mizoram	11,901.04	9,214.68	1,522.15	694.94	1967.76	1730.88
24	Nagaland	15,233.48	13,327.98	13,226.17	1227.80	1665.63	2291.82
25	Odisha	568.44	337.44	281.70	6570.00	3882.00	7929.21
26	Puducherry	11,242.79	1,230.75	13,445.35	2841.00	0.00	1390.00
27	Punjab	1,615.31	468.16	391.99	676.94	1231.49	219.65
28	Rajasthan	489.12	686.34	272.04	0.00	0.00	148.81
29	Sikkim	1,215.54	1,608.06	201.54	679.11	1084.51	999.80
30	Tamil Nadu	17,528.81	4,377.10	6,991.05	0.00	8748.61	1671.26
31	Telangana	3,759.63	1,979.99	1,075.20	0.00	397.36	939.11
32	Tripura	2,411.87	4,639.70	4,293.38	1061.19	2144.49	931.75
33	Uttar Pradesh	8,032.23	11,894.44	2,398.68	3789.17	3888.62	6554.98
34	Uttarakhand	6,181.02	3,197.80	1,377.54	6181.02	2553.59	3709.89
35	West Bengal	17,740.68	2,760.32	1,557.74	5075.97	0.00	431.73

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